

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1252 of 2019

IN THE MATTER OF:

**Ashish Arjun Kumar Rathi
Liquidator of SBQ Steels Ltd.**

...Appellant

Vs

Ropal Rai

....Respondent

Present:

For Appellant: Mr. Pawan Bhushan, Advocate.

For Respondent: Mr. S. Santanam Swaminadhan and Mr. Kartik Malhotra, Advocates.

ORDER

07.01.2020: Mr. Pawan Bhushan, learned counsel for the Appellant submits that the premises being vacated by the Liquidator, the appeal has become infructuous. He prays for withdrawal of the appeal.

He is allowed to withdraw the appeal but without any liberty to challenge the same very impugned order. Appeal stands disposed of as withdrawn.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/gc